

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2019.**

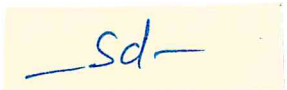
**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Sumant De, Mrt. Ajit Deshpandey, Advocates for the Petitioner		
		Mr. Gaurav Juneja, Ms. Saman Ahsan, Advocates for the Respondent		

ORDER

Reply is stated to have been filed by the respondent. Be listed for final arguments on 2nd April, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**